

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-1**  
IB-14(ND)/2021

**IN THE MATTER OF:**

Alpha Health sciences Pvt Ltd Through Sougat Sinha liquidator

....APPLICANT

**SECTION**  
U/s IBC-59

**Order delivered on 13.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Manoj Kumar Adv.  
For the Respondent :  
For the Intervener :

**ORDER**

Counsel for the Liquidator is present. The Registry is directed to issue notice to the ROC. The Counsel for the Liquidator is permitted to serve private notice to the RoC along with the copy of the petition.

List the matter on 22.03.2021.

— Sdr

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)